

For information of Nationalized banks

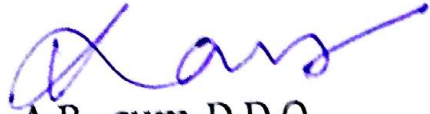
SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.06.2017 to 30.06.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.10,95,422/- + interest	16.06.2017	Six months
2	Rs.25,00,000/- + interest	17.06.2017	One year
3	Rs.10,30,225/- + interest	17.06.2017	Six months
4	Rs.53,031/- + interest	20.06.2017	91 days
5	Rs.13,43,931/- + interest	22.06.2017	One year
6	Rs.2,42,938/- + interest	23.06.2017	Six months
7	Rs.51,51,121/- + interest	24.06.2017	Six months
8	Rs.2,64,81,759/- + interest	27.06.2017	One Year
9	Rs.1,16,410/- + int.	28.06.2017	91 days
10	Rs.51,51,122/- + interest	30.06.2017	Six months

Dated: 02.06.2017

10.


A.R.-cum-D.D.O.
Supreme Court of India